

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1319/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Elecon Engineering Company Limited  
V/s.  
Enviro Bulkk Handling Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME  | DESIGNATION                                | SIGNATURE   |
|--------|---|--|---|
| 1      | Adv. P. A. Sampat<br>with Adv. Vilas. A. Jadhav | Advocate<br>for Pet.                       |  |
| 2      | Shilpa Kapri                                    | Advocate<br>for operations<br>(respondent) |  |

ORDER

CP 1319/I&BC/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 22.9.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)